

By e-mail

**HE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

NO.HC.VII-10/1992/1482/A

To,
Smti Dipali Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 20th March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/771 Date 19.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 20.03.2019 till the morning of 24.03.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-10/1992/1483/A, dated 20.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

20/3/19
JT. REGISTRAR (VIGILANCE)

Rolsa